

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 1 & 19 of 2013

Dated : 19th July, 2013

Kerala State Electricity Board

... Appellant(s)

Versus

Kerala State Electricity Regulatory Commission

... Respondent(s)

ORDER

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matter on **29.08.2013**.

COURT MASTER